

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

19. IA/94/2023 C.P. (IB)/106(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: State Bank of India
Vs.
Setubandhan Infrastructure Ltd.

SECTION: 7 of IBC 2016

ORDER

None present on either side. List the matter on **20.04.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/